

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

O.A No. 177 & 178 of 2008
Cuttack, this the 10th day of March, 2011

Manoj Kumar Mishra & Anr. Applicants

-v-

Union of India & Others Respondents

FOR INSTRUCTIONS

1. Whether it be referred to reporters or not?
2. Whether it be circulated to Principal Bench, Central Administrative Tribunal or not?


(A.K.PATNAIK)
Member(Judl)


(C. R. MOHAPATRA)
Member (Admn.)

CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK

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CORAM:

THE HON'BLE MR.C.R.MOHAPATRA, MEMBER (A)
A N D
THE HON'BLE MR.A.K.PATNAIK, MEMBER (J)

O.A.No. 177 of 2008

Manoj Kumar Mishra, aged about 41 years, Son of Surya Narayan Mishra, N.E-II/Tele/KUR, at present working under Dy.CSTE (Con.), Sambalpur Division, East Coast Railway, Sambalpur.

.....Applicant

By legal practitioner : M/s.P.K.Mohapatra,S.K.Nath, Counsel.

-Versus-

1. Union of India represented through its General Manager, East Coast Railway, Chandrasekharpur, Bhubaneswar, Dist. Khurda.
2. Chief Personnel Officer, East Coast Railway, Chandrasekharpur, Bhubaneswar, Dist. Khurda.
3. Chief Signal Telecom Engineer, East Coast Railway, Chandrasekharpur, Bhubaneswar, Dist. Khurda.
4. Chief Personnel Officer, South Eastern Railway, Garden Reach, Kolkata, West Bengal.
5. Tapas Ranjan Barik, JE-I/Tele/MW under Dy.CSTE/Dy. Chief Signal Telecom Engineer), Tele/HQ, East Coast Railway, Chandrasekharpur, Bhubaneswar, Dist. Khurda.
6. J.K.Patnaik, JE-I/Tele/WAT, under Sr.DSTE/WAT, ECoRly (Sr.Div.Singla Telecom Engineer), Vsakhpatna, Andhra Pradesh.
7. Swami Nandan Prasad, JE-I/Tele/KBJ under DSTE, Sambalpur Division (Div. Signal Telecom Engineer), At/Po/Dist. Sambalpur.
8. D.Gurumurthy, JE-I/Tele/VSKP (Visakhapatna) under Sr.DSTE/ECoRly (Sr.Div.Signal Telecom Engineer)Visakhapatna, Andhra Pradesh.

.....Respondents

By legal practitioner: Mr. T.Rath, Counsel.

O.A.No. 178 of 2008

1. Laxmikanta Acharya, aged about 32 years, Son of Late Sambhu Kumar Acharya, JE-II/Tele/Khurda, at present working as Sr. Vigilance Inspector under Dy.Chief Vigilance Officer, E.CoRly, Bhubaneswar.

2. Rupesh Kumar Nanda, aged about out 34 years, son of Pramod Ch. Nanda, JE-II/Tele under Asst.Signal and Telecom Engineer (TM) Bhubaneswar.
3. Chinmaya Kumar Biswal, aged about 33 years, JE II/Tele under Sr. Divisional Signal and Telecom Engineer, Khurda.

.....Applicants

By legal practitioner : M/s.P.K.Mohapatra,S.K.Nath, Counsel.
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4. Chief Personnel Officer, South Eastern Railway, Garden Reach, Kolkata, West Bengal.
5. J.K.Patnaik, JE-I/Tele/WAT, under Sr.DSTE/WAT, ECoRly (Sr.Div.Singla Telecom Engineer), Vsakhpatna, AndhraPradesh.
6. D.Gurumurthy, JE-I/Tele/VSKP (Visakhpatna) under Sr.DSTE/ECoRly (Sr.Div.Signal Telecom Engineer)Visakhpatna, AndhraPradesh.

....Respondents

By legal practitioner: Mr.M.K.Das, Counsel.

O R D E R

MR. C.R.MOHAPATRA, MEMBER (ADMN.):

These two Original Applications were heard together and reserved for delivery of orders. Meantime by filing written note of submission, Learned Counsel for the Applicants brought to the notice of this Tribunal that as the prayers of the applicants in both the OAs have been met they do not want to pursue these OAs and prays for disposal of both the OAs as infructuous. Copies of the written note of submission have also been served on the other side who raised no objection to the same.

2. In view of the above both the OAs have been dismissed for being infructuous. No costs.

A. K. Patnaik
(A. K. PATNAIK)
Member(Judl)

C. R. Mohapatra
(C. R. MOHAPATRA)
Member (Admn.)